

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT-I)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **15.04.2021** at **2.00 P.M**  
THROUGH VIDEO CONFERENCING

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**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)  
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

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IA/MA/IBA/TCP/TCA/CP/CA No : IA/247/CHE/2021 IN IBA/1459/2019  
NAME OF PETITIONER : Aspiri Spirits Pvt Ltd  
NAME OF RESPONDENT : Radhakrishnan Dharmarajan (RP) of M/s Appu Hotels Ltd  
SECTION : 60(5) of IBC 2016 r/w Rule 11 of NCLT Rules 2016

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SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

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IA/MA/IBA/TCP/TCA/CP/CA No : IA/248/CHE/2021 IN IBA/1459/2019  
NAME OF PETITIONER : Vinspri Distributors Pvt. Ltd.  
NAME OF RESPONDENT : Radhakrishnan Dharmarajan (RP) of M/s Appu Hotels Ltd  
SECTION : 60(5) Of IBC 2016 r/w Rule 11 of NCLT Rules 2016

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SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

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IA/MA/IBA/TCP/TCA/CP/CA No : IA/291/CHE/2021 IN IBA/1459/2019  
NAME OF PETITIONER : N. K. Sanitations Pvt. Ltd. & Ors  
NAME OF RESPONDENT : Radhakrishnan Dharmarajan (RP) of M/s Appu Hotels Ltd  
SECTION : 60(5) Of IBC 2016 r/w Rule 11 of NCLT Rules 2016

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**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)  
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

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IA/MA/IBA/TCP/TCA/CP/CA No : IA/172/2021 IN IBA/1459/2019  
NAME OF PETITIONER : Sree Provision Stores & Others  
NAME OF RESPONDENT : Radhakrishnan Dharmarajan (RP) of M/s Appu Hotels Ltd  
SECTION : 60(5) Of IBC 2016 R/w Sec 31 Of IBBI

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- 11 IA/247/CHE/2021 IN IBA/1459/2019
- 12 IA/248/CHE/2021 IN IBA/1459/2019
- 13 IA/291/CHE/2021 IN IBA/1459/2019
- 14 IA/172/2021 IN IBA/1459/2019

**ORDER**

Learned Counsel for Applicant Mr. S. Sathyanarayanan as well as Counsel for Respondent / RP Mr. T. Ravichandran are present through video conferencing platform.

At request of Learned Counsel for Applicant, post this matter on **20.04.2021**.

-SD-

**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

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-SD-

**(R.VARADHARAJAN)**  
MEMBER (JUDICIAL)